



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21<sup>th</sup> November, 2022

**NOTICE**

Please take notice that the following matter listed on 22.11.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	Shardul S. Shroff	Divyanshu Gupta Anirudh Singh
2.	Comp. App. (AT) (Ins) No. 476 of 2021 (PH)	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. <b>With</b>	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
3.	Comp. App. (AT) (Ins) No. 1054 of 2021 (PH)	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3

By order of Hon'ble Chairperson

-Sd/-

Registrar